

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 106

CP (IB) No. 226/Chd/Pb/2022

**IN THE MATTER OF:**

Suman Nanda, PG,  
S. Nanda Industries Pvt. Ltd.

...Petitioner

**Under Section:** 94, IBC 2016

**Order delivered on 09.04.2024**

**CORAM:**

**SH. L. N. GUPTA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner/RP : Ms. Niharika Sohal, Advocate  
For the RP in Person : Mr. Bishwa Ranjan Chatterjee

**ORDER**

A date is requested by Ld. counsel for RP for filing affidavit of service. Let the same be filed within one week. Last opportunity is granted. Objections, if any, be filed within one week thereafter with a copy in advance to the counsel opposite. Reponse to the objections, if any, be filed within one week thereafter with a copy in advance to the counsel opposite. List the matter on 30.05.2024.

Sd/-

**(L. N. GUPTA)**  
**MEMBER (T)**

Preeti

Sd/-

**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**